

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 175707/2018 in Civil Appeal No(s). 8679/2018

MAHESH CHANDRA MISHRA

Appellant(s)

VERSUS

LUCKNOW PRODUCERS COOPERATIVE MILK UNION LTD.

Respondent(s)

(For IA No. 175707/2018 - EARLY HEARING APPLICATION)

Date : 19-07-2019 The application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Manoj Swarup, Adv.
 Ms. Lalita Kohli, AOR
 Mr. Mahendra, Adv.
 Ms. Charu Singhal, Adv.
 Mr. Abhishek Swarup, Adv.
 For M/s Manoj Swarup And Co., AOR

For Respondent(s) Ms. Reena Rao, Adv.
 Mr. Sandiv Kalia, Adv.
 For Dr. Sushil Balwada, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard and perused the instant application for early hearing.

List the main appeal in the month of December, 2019 before the appropriate Bench.

Accordingly, the application for early hearing stands disposed of.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR